

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Competition Appeal (AT) No. 17 of 2018**

**IN THE MATTER OF:**

**Matrimony.com Ltd. ...Appellant**

**Vs.**

**Competition Commission of India & Ors. ...Respondents**

**Present: For Appellant: - Mr. Yaman Verma and Mr. Aman Singh Sethi, Advocates.**

**For Respondents: - Dr. A.M. Singhvi and Mr. Arun Kathpalia, Senior Advocates with Ms. Tanaya Sethi, Ms. Ketki Agarwal and Ms. Gayatri Pradhan, Advocates.  
Ms. Neha Mishra and Ms. Aayushi Sharma, Advocates for CCI.**

**Competition Appeal (AT) No. 18 of 2018**

**IN THE MATTER OF:**

**Google LLC. & Ors. ...Appellants**

**Vs.**

**Competition Commission of India & Ors. ...Respondents**

**Present: For Appellants: - Dr. A.M. Singhvi and Mr. Arun Kathpalia, Senior Advocates with Ms. Tanaya Sethi, Ms. Ketki Agarwal and Ms. Gayatri Pradhan, Advocates.**

**For Respondents: - Mr. Yaman Verma and Mr. Aman Singh Sethi, Advocates.  
Ms. Neha Mishra and Ms. Aayushi Sharma, Advocates for CCI.**

**O R D E R**

**04.02.2020—** Let these appeals be not treated as part heard/ tied up matter.

Contd/-.....

Post both the appeals for 'further hearing' on 3<sup>rd</sup> March, 2020.

[Justice S.J. Mukhopadhaya]  
Chairperson

(Justice Bansi Lal Bhat)  
Member(Judicial)

Ar/RR